

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.46/2000

Tuesday, this the 10th day of April, 2001.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR T.N.T.NAYAR, ADMINISTRATIVE MEMBER

T.K.Sunilkumar,  
Bhanu Mandiram,  
Pangarapilly,  
Mulanthuruthy.

- Applicant

By Advocate Mr CS Ajith Prakash

Vs

1. The Senior Superintendent of Post Office,  
Ernakulam Division,  
Ernakulam.
2. The Director General of Post,  
Department of Post,  
Dak Bhavan,  
New Delhi.
3. The Union of India  
represented by its Secretary,  
Ministry of Communication,  
New Delhi.
4. Smt.Meena.M.M.  
Morattil House,  
Kurikad Junction,  
Mulanthuruthy.P.O.  
Ernakulam District. - Respondents

By Advocate Mr KR Rajkumar, ACGSC(for R.1 to 3)

By Advocate Mr M Paul Varghese(for R-4)

The application having been heard on 10.4.2001, the Tribunal on the same day delivered the following:

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O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

In view of the order in M.A.417/2001, this Original Application is dismissed as withdrawn. No costs.

Dated, the 10th of April, 2001.

  
T.N.T. NAYAR  
ADMINISTRATIVE MEMBER

  
A.V. HARIDASAN  
VICE CHAIRMAN

trs